

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2021

Link for video conference will be sent to you in advance through your registered e-mail

DATE OF HEARING 04.10.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2646938/07	Opp. No. AMD-847835	M/s. K.C. Patel & Co., Ahmedabad / Mr. Dilipbhai Hapaliya, Rajkot V/s M/s. Sunrise Trade Mark Co, Delhi / M/s. New Unity Pump Industries, Meerut
2	2643104/11	Rect. No. AMD-263559	M/s. Gautam & Company, Jaipur / Mr. Rajesh Kumar Sharma, Jaipur V/s M/s. Navkar Associates, Indore / Mr. Arpan Bisen, Indore
3	2531903/07	Opp. No. AMD-846921	K. C. Patel & Co., Ahmedabad / Mr. Sureshkumar R. Patel, Ahmedabad V/s M/s. United Overseas Trade Mark Company, New Delhi / M/s. Har Parshad & Co. Pvt. Ltd., New Delhi
4	2508205/07	Opp. No. AMD-832812	M/s. G. D. Bansal & Associates, Jaipur / M/s. Gupta Ancillary Engineering Industries, Jaipur V/s Shelter Bureau Of Intellectual Property, Delhi / M/s. Sudershan Industries, Ludhiana

5	2620503/17	Opp. No. AMD-889684	Mr. N. N. Prajapati, Ahmedabad / Mrs. Ranjanben B Patel, Valsad V/s Mr. Hiral C. Joshi, Mumbai / M/s. Manjul Rubber & Polymer Inds. P Ltd., Valsad
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DATE OF HEARING 05.10.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2053315/07	Opp. No. AMD-802881	Mr. Rajesh Ratilal Soni, Ahmedabad / Mr. Ketan Kumar Kurjibhai Patel, Rajkot V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Perfect Engineering Corporation, Ahmedabad
2	2616702/05	Opp. No. AMD-848673	M/s. Mission Cure Pharma Pvt. Ltd., Gandhinagar V/s Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad
3	2500563/24	Opp. No. AMD-831952	M/s. Cogito Legal, Ahmedabad / M/s. Shivani Cotex Pvt. Ltd., Rajasthan V/s M/s. Shelter Bureau Of Intellectual Property, Delhi / M/s. Shivani Garments, Kolkata
4	2591792/09	Opp. No. AMD-841982	M/s. Tradesafe, Ahmedabad / Mrs. Kajalben Rajeshbhai Sardhara, Rajkot V/s M/s. Jay Krishna Industries, Ahmedabad
5	2515939/11	Opp. No. AMD-834586	M/s. Tradesafe, Ahmedabad / M/s. ORB Ceramic Private Limited, Gujarat V/s Mr. Rohit Jain, Advocate, Jaipur / M/s. Laxminath Tubes, Jaipur

DATE OF HEARING 06.10.2021

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2524391/05	Opp. No. AMD-844775	M/s. Gautam & Company, Jaipur / M/s. Yotta Business Ventures Private Limited, Ajmer V/s M/s. Aditya & Associates, Mumbai / M/s. Emcure Pharmaceuticals Limited, Pune
2	2516591/11	Opp. No. AMD-836694	M/s. Tradesafe, Ahmedabad / Mr. Dayaljibhai Gangarambhai Savadia, Gujarat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Cera Sanitaryware Limited, Ahmedabad
3	2652734/30	Opp. No. AMD-849483	M/s. Copy Hart, Surat / Mr. Amit Maheshbhai Vadher, Anand V/s M/s. Nylon Pau Bhaji And Restaurant, Anand
4	2648577/05	Opp. No. AMD-847418	M/s. K.C. Patel & Co., Ahmedabad / M/s. Rivan Pharmaceuticals Pvt. Ltd., Ahmedabad V/s M/s. S. Singh & Associates, Delhi / M/s. Aurel Biolife, Chandigarh
5	2536209/05	Opp. No. AMD-835608	Mr. Rajeev Jain, Rajasthan / Dr. Badri Prasad Yogi, Rajasthan V/s M/s. K.C. Patel & Co., Ahmedabad / M/s. Shri Yogi Life Care Ltd, Surat

DATE OF HEARING 07.10.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	1968317/11	Opp. No. AMD-855332	M/s. Gautam & Company, Jaipur / Shri Ram Lal Suwalkha, Bhilwara V/s M/s. G.S. Rihwani & Co., Mumbai / M/s. Solanki Industries Pvt. Ltd., Mumbai
2	1968317/11	Opp. No. AMD-855333	M/s. Gautam & Company, Jaipur / Shri Ram Lal Suwalkha, Bhilwara V/s M/s. G.S. Rihwani & Co., Mumbai / M/s. Veto Switchgears & Cables Limited, Mumbai
3	2121650/25	Opp. No. AMD-805791	M/s. Karni Trade Marks., Surat / Mr. Devendra Kumar Vardichand Jain, Surat V/s M/s. D. C. Dani & Associates, Ahmedabad / M/s. Shibori Designer, Ahmedabad
4	932904/34	Opp. No. AMD-228554	M/s. Rajendra Nanubhai Majithia., Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad
5	3074407/05	Opp. No. AMD-966224	M/s. B. D. Shukla & Company., Ahmedabad / Shri Samir Dilipkumar Shah, Ahmedabad V/s M/s. Lall & Sethi, New Delhi
6	2233705/07	Opp. No. AMD-831933	Advocate Gaurav K. Mehta, Ahmedabad / Mr. Arvindbhai K. Patel, Ahmedabda V/s M/s. Jasani & Company, Rajkot / M/s. Shree Laxmi Industries, Ahmedabad

DATE OF HEARING 25.10.2021

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	1791208/30	Opp. No. AMD-802156	M/s. G. D. Bansal & Associates, Jaipur / Smt. Rani Devi Mundra W/o. Sh. Rameshwar Mundra, Bhilwara V/s Mr. P. K. Arora, Agra / M/s. Agra Flour Mill, Agra
2	1791208/30	Opp. No. AMD-802414	M/s. G. D. Bansal & Associates, Jaipur / Smt. Rani Devi Mundra W/o. Sh. Rameshwar Mundra, Bhilwara V/s M/s. Daniel & Gladys, Chennai / M/s. Aachi Spices & Foods, Chennai
3	1920848/24	Opp. No. AMD-833595	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Amrapali Industries Limited, Ahmedabad V/s M/s. S.S. Rana & Co., New Delhi / M/s. Ultra Home Construction Private Limited, Delhi
4	2770538/03	Opp. No. AMD-897695	Mr. Sharad Agrawal, Jodhpur / Mr. Pradeep Dhidaria S/o. Shri Mal Singh Dhidaria, Jodhpur V/s M/s. Anand And Anand., New Delhi / M/s. Hindustan Unilever Limited, Mumbai
5	3433606/29	Opp. No. AMD-888490	Mr. Himanshu Kankariya, Ahmedabad V/s M/s. Mahtta & Co., Punjab / M/s. Hargobind Milk Tech Pvt. Ltd., Punjab

DATE OF HEARING 26.10.2021

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2639856/29	Opp. No. AMD-850629	M/s. P.K. Suthar & Associates, Ahmedabad / Mr. Hitesh Rameshchandra Panchiwala, Banaskantha V/s Mr. P. K. Arora, Agra / Mr. Pradeep Kumar, Madhya Pradesh
2	2637360/05	Opp. No. AMD-831042	Mr. Phool Singh Tailor, Rajasthan / Mr. Dinesh Yaduvanshi, Rajasthan V/s M/s. S. Handa & Co., Punjab / M/s. Insto Healthcare, Punjab
3	2633618/25	Opp. No. AMD-842191	M/s. G. D. Bansal & Associates, Jaipur / Mr. Rajendra Kumar Pareek S/o. Sh. Sita Ram Pareek, Jaipur V/s M/s. Suresh & Co., Mumbai / M/s. Bikaji Foods International Ltd., Rajasthan
4	2629053/05	Opp. No. AMD-847675	M/s. G. D. Bansal & Associates., Rajasthan / Mr. Sohan Lal Kalra S/o. Sh. Sant Lal Kalra, Rajasthan V/s M/s. Cipla Limited, Mumbai
5	2839555/10	Opp. No. AMD-892035	M/s. Easy Trade Solution, Ahmedabad / M/s. Perfect Carelife Pvt. Ltd., Ahmedabad V/s M/s. S. Singh & Associates, Delhi / Mr. Mukesh Kalra, Karnal
6	3297105/10	Opp. No. AMD-983054	M/s. Regal and Regal, Rajkot / Mr. Kunal Deepakkumar Dhrangadharia, Rajkot V/s M/s. United Overseas Trade Mark Co., New Delhi / M/s Vega Industries Pvt.Ltd., (U.P.)

DATE OF HEARING 27.10.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2507035/11	Opp. No. AMD-831463	Advocate Priyanka B Nagar, Ahmedabad / M/s. Mehta Enterprise, Rajkot V/s M/s. S. Singh & Associates, Delhi / M/s. Flora Circuit Controls., Delhi
2	2687228/07	Opp. No. AMD-907978	Advocate Kirankumar J. Jasani, Rajkot / Mr. Vijay Chakubhai Mungapara, Rajkot V/s M/s. Sai & Mehta, New Delhi
3	2467118/39	Opp. No. AMD-834647	M/s. Gautam & Company, Jaipur / Mr. Mukesh Choudhary, Jaipur V/s M/s. Anand And Anand., New Delhi / M/s. Yatra Online Pvt. Ltd., Haryana
4	2562736/30	Opp. No. AMD-845028	M/s. Indus, Ahmedabad / Mr. Kanaiya Laxmandas Kukreja, Vadodara V/s M/s. L.S. Davar & Co., Kolkata / M/s. United Spirits Limited, Bangalore
5	2999124/32	Opp. No. AMD-859031	M/s. Dhruv & Associates, Vadodara / M/s. Taral Industries Pvt. Ltd., Vadodara V/s M/s. V.B. Sheth & Co., Rajkot / M/s. Revive Innovations Pvt. Ltd., Rajkot
6	2360921/29	Opp. No. AMD-984266	Mr. P. K. Arora, Agra (UP) / M/s. Sanmati Edible Oils Private Limited, Jaipur V/s Advocate, Gaurav Soni, Ahmedabad / M/s. M.O. Industries, Rajasthan

DATE OF HEARING 28.10.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	3140177/35	Opp. No. AMD-987364	M/s. TMC Intellectual Services, Surat / M/s. Apple Sarees Pvt. Ltd., Surat V/s Mr. Nilesh Deokar, Surat / M/s. Apple Silk Mills Private Limited, Surat
2	3329480/09	Opp. No. AMD-881337	Advocate Gaurav Soni, Ahmedabad / Mr. Laxmanraj Jain, Ahmedabad V/s M/s. Delhi Registration Service, New Delhi / M/s. Fybros Electric Pvt. Ltd., Delhi
3	3329481/11	Opp. No. AMD-881336	Advocate Gaurav Soni, Ahmedabad / Mr. Laxmanraj Jain, Ahmedabad V/s M/s. Delhi Registration Service, New Delhi / M/s. Fybros Electric Pvt. Ltd., Delhi
4	2468334/09	Opp. No. AMD-832292	M/s. Parker & Parker Co. LLP, Ahmedabad / M/s. Persang Entertainment Pvt. Ltd., Vadodara V/s M/s. Depenning & Depenning, Chennai
5	2626766/05	Opp. No. AMD-847687	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad
6	2542279/30	Opp. No. AMD-837982	M/s. Tradesafe, Ahmedabad / Mr. Himanshu Narendrakumar Patel, Unjha V/s G.D. Bansal & Associates, Jaipur / M/s. Kanji Sweets, Jaipur

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